

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 116 OF 2016 &
IA Nos. 267, 268 OF 2016**

Dated: 27th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s. Sanwariya Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. S.K. Pandey**

**Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore**

ORDER

Arguments are concluded. *Judgment is Reserved.*

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg